GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.4948 TO BE ANSWERED ON 25.03.2021

PRIVATISATION OF POWER DISTRIBUTION SYSTEMS

4948. SHRI NATARAJAN P.R.:

Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes to privatise all the power distribution systems in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any objections/oppositions have been received from the concerned States/UTs and it's stakeholders during the recent past; and
- (d) if so, the details thereof and the reaction of the Government thereto?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

- (a): No, Sir.
- (b): Under Aatma Nirbhar Bharat Abhiyan, Government of India have taken a policy decision to privatize the distribution functions in the Power Departments / Utilities in the Union Territories. This is an important policy decision of the Government, taken with the objectives of providing better services to consumers and improvement in operational and financial efficiency of Distribution sector which currently is beset with inefficiencies. This will also provide a model for emulation by other Utilities across the country.
- (c) & (d): Privatization of Distribution function in Union Territories is a policy decision of the Government of India. Some Stakeholders have expressed apprehensions about the privatization process and a few Court cases have been instituted against the process. UT Powermen Union, Chandigarh has filed a CWP No.20439 of 2020 before the Hon'ble High Court of Punjab and Haryana at Chandigarh against the process of privatization, which is currently pending. Further, a PIL No.1355 of 2021 has also been filed against the privatization process of Electricity Department of Dadra & Nagar Haveli and Daman & Diu before the Hon'ble High Court of Judicature at Bombay, which is also currently pending.
